

for the year 1990–91 under section 19 of the Delhi Urban Art Commission Act, 1973.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1990–91 together with Audit Report thereon under sub-section (4) of section 25 of the Delhi Urban Art Commission Act, 1973. [Placed in Library See No. L T –1710/92]

Notification Under All India Services Act, 1961

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I beg to lay on the Table a copy of the All India Services (Leave) Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 94(E) in Gazette of India dated the 11th February, 1992 under sub-section (2) of section 3 of the All India Services Act, 1961. [Placed in Library. See No. L T.–1711/92]

Notification Under Delhi Municipal Corporation Act, 1957 and Report of the Committee on Jharkhand Matters

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri M.M. Jacob: I beg to lay on the Table —

- (1) A copy of the Notification No. U. 14011/160/89–Delhi (Hindi and English versions) published in Delhi Gazette dated the 5th December, 1991 making certain amendments to the Notification No. U. 14011/160/89–Delhi (i) dated the 6th January, 1990 issued under sub-section

(1) of Section 490 of the Delhi Municipal Corporation Act, 1957.

- (2) A copy of the Report of the Committee on Jharkhand Matters (in Hindi versions only) [Placed in Library. See No. L T –1712/92]

Annual Report and Review on the Working of the Automatic Research Association of India Pune for 1990–91

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): On behalf of Prof. P.J. Kurien: I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1990–91 along with Audited Accounts. [Placed in Library. See No. L T –1713/92]
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Automotive Research Association of India, Pune, for the year 1990–91. [Placed in Library. See No. L T –1714/92]

Memorandum of Understanding for 1991–92 between Hindustan Organic Chemicals Ltd and the Ministry of Chemicals and Fertilizery

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): I beg to lay on the Table a copy of the Memorandum of Understanding for the year 1991–92 between the Hindustan Organic Chemicals Limited and the Ministry of Chemicals and Fertilizers (Hindi and English versions). [Placed in Library. See No. L T –1715/92]